

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No.HHC/PJ/93-I-

Dated: 8<sup>th</sup> April, 2009.

NOTIFICATION

In supersession of Notification No.HHC/PJ/93-I-4092-4112, dated 21<sup>st</sup> February, 2009, the High Court in exercise of the powers vested in it under Section 29 readwith Section 10 and 11 of the Himachal Pradesh Courts Act, 1976, has been pleased to order as under:-

**I. District Judge/Addl.District Judge**

The Court of District Judge/Additional District Judge shall have the pecuniary jurisdiction in all original Civil Suits the value of which exceeds Rs.10,00,000/- (Rupees ten lacs) but does not exceed Rs.15,00,000/-(Rupees fifteen lacs).

**II. Civil Judge (Senior Division)**

The Court of Civil Judge (Senior Division) shall exercise the pecuniary jurisdiction in all original Civil Suits the value of which does not exceed Rs.10,00,000/- (Rupees ten lacs).

**III. Civil Judge (Junior Division)**

The Court of Civil Judge (Junior Division) shall exercise the jurisdiction in all original Civil Suits the value of which does not exceed Rs.5,00,000/-(Rupees five lacs).

BY ORDER

(K.L. Sharma)

REGISTRAR (RULES)

Encl.No.HHC/PJ/93-I- 8185-8205

Dated: 8<sup>th</sup> April, 2009.


Copy forwarded to:-

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary(Home) to the Government of H.P., Shimla.
3. The Registrar General / Registrar (Vigilance) / Registrar(Rules)/ Registrar (Inspection), High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P.
5. The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice, High Court of H.P.
6. All the District/Additional District & Sessions Judges/ Presiding Officers, Fast Track Courts/ Civil Judges (Senior Division)/Civil Judges(Junior Division) in Himachal Pradesh.
7. The Special Secretary/Additional Secretary(Law) to the Govt. of H.P., Shimla.
8. All the Presiding Officers, Labour Court/Industrial Tribunal in H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Service Authority, Shimla.
10. All the Additional Registrars of this High Court.

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.....2/- (P.T.O.)

11. The Director/Deputy Director/Joint Director, H.P. State Judicial Academy, Shimla.
12. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
13. ~~The Director of Prosecution, Himachal Pradesh, Shimla.~~
14. The President, Bar Association, High Court of H.P., Shimla.
15. All the Presidents, District(s)/Tehsil(s) Bar Associations in H.P.
16. All the Deputy Registrars/Secretaries/Assistant Registrars/Court Secretaries/Private Secretaries/ Superintendents/ Marriage Counsellor-cum-Superintendent (Incharge PIL), Chief Librarian of this High Court.
17. The P.Ss and P.As to the Registrar General/ Registrar(Vigilance)/ Registrar(Rules)/Registrar(Inspection) of this High Court.
18. The Superintendent (O&A) branch of this Registry with 5 spare copies.
19. The Dealing Assistant in Scrutiny Section of this Registry with 5 spare copies.
20. S/Sh. Hament Sharma, Revisor and Brij Lal Sharma, Sr.Assistant of this Registry for necessary action in terms of this Registry Office Order No.HHC/Estt.7(35)/95-19082-91, dated 18.8.2007.
21. Guard File.

  
(K.L. Sharma)  
Registrar (Rules)

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